

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3317
ANSWERED ON:14.12.2011
SOCIAL AUDIT OF RTE ACT
Semmalai Shri S.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the social audit conducted by different NGOs in the States under Right of Children to Free and Compulsory Education Act has brought out certain startling facts about lack of infrastructure facilities in schools;
- (b) if so, the details thereof; and
- (c) the measures taken to rectify the defects?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): Several Non-Governmental Organizations have recently undertaken social audit in around 600 schools across eight States of Andhra Pradesh, Bihar, Delhi, Haryana, Madhya Pradesh, Maharashtra, Tamil Nadu and Uttar Pradesh in the context of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The audit has revealed certain inadequacies in facilities in the schools vis-À-vis the norms and standards specified in the Schedule to the RTE Act.

(c): The Government has taken several steps for improving the facilities in schools. The Implementation Framework of Sarva Shiksha Abhiyan (SSA), which is the main implementation vehicle for the RTE Act, has been revised to correspond with the provisions of the RTE Act. During 2010-11 and 2011-12, sanctions have been made under SSA for 38,754 new primary schools, 11,918 new upper primary schools, 4,98,106 additional classrooms, 6,31,830 additional teacher posts, 24,924 drinking water units, and 2,48,605 toilets.